



తెలంగాణ రాజ పత్రము  
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HYDERABAD, MONDAY, JULY 24, 2023.

**NOTIFICATIONS BY HEADS OF DEPARTMENTS, Etc.**

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**PRIVATE ADVERTISEMENTS**

**NOTICE**

No Legal Responsibility is accepted for the Publication of Private Advertisement regarding Change of Name/ Surname in the Telangana Gazette. Persons notifying the changes will remain solely responsible for the legal consequences, if any and also for any other misrepresentation etc. however, Government do not accept any responsibility for its contents and is not a party to such advertisements.

(By Order)

Commissioner of Printing, Stationery & Stores Purchase.

**CHANGE OF NAMES**

My Daughter, PATLOLLU PRASANNA JYOTHI, Age 14 Years, Student of Class 9<sup>th</sup>, shall henceforth be known as **PATLOLLU JESHWITHA REDDY.**

Hyderabad,  
15-07-2023.

**PATLOLLU MADHAVI**  
Signature of Parent

My Son, SYED ANAS GAFFAR, Age 17 Years, Student of Intermediate, shall henceforth be known as **SYED ANAS.**

Hyderabad,  
06-07-2023.

**SYED GAFFAR**  
Signature of Parent

I, K. CHYA LATHA D/o. SHAMALA LAXMIRAJAM, Beedi Roller, shall henceforth be known as **KURIKYALA SHYLAJA W/o. BHASKAR.**

Jagtial,  
10-07-2023.

**K. CHYA LATHA**

I, LASMAVVA GOLLAD/o. DARENNA, Beedi Roller, shall henceforth be known as **JAKKULA LASMAVVA W/o. JAKKULA BAKKANNA.**

Saranpur,  
10-07-2023.

**R.T.I. of**  
**LASMAVVA GOLLA**

I, MAHAMMD ASHMITHA BASAM D/o. ABDU JABBAR, Beedi Roller, shall henceforth be known as **ASHMITHA TBHASSU W/o. MOHAMMAD ALLI PASHA.**

Dharmapuri, **MAHAMMD ASHMITHA BASAM**  
10-07-2023.

I, NASEEM UNISSA BEGUM Alias NASEEM BEGUM D/o. MOHAMMED IMAMUDDIN, S.S.C, House Maker, shall henceforth be known as **NASEEM BEGUM W/o. MOHAMMED ABDUL JABBAR.**

Bandlaguda,  
15-07-2023.

**NASEEM UNISSA BEGUM**  
Alias NASEEM BEGUM

I, PATLOLLA NARENDAR REDDY S/o. PATLOLLA LAXMA REDDY, S.S.C, Private Worker, shall henceforth be known as **PATLOLLA NARAYANA REDDY**.

Zaheerabad, **PATLOLLA NARENDAR REDDY**  
06-07-2023.

I, TANVEER D/o. SHAIK SAYEED, B.Tech, Engineer, shall henceforth be known as **TANVEER SULTANA D/o. SHAIK SAYEED**, for the purpose of correction of wrong entries occurred in school records due to parental mistake.

Nalgonda, **TANVEER**  
06-07-2023.

I, GADDE ARUNA D/o. G MALLAIAH, M.Tech, Private Employee, shall henceforth be known as **BANDARI LATHA W/o. BANDARI KARUNAKAR**.

Warangal, **GADDE ARUNA**  
07-07-2023.

I, GOLLALU VITTAL S/o. GOLLA RAMAIAH, 3<sup>rd</sup> Standard, Driver, shall henceforth be known as **GOLLA VITTAL S/o. GOLLA RAMAIAH**, for the purpose of correction of wrong entries occurred in school records due to parental mistake.

Khairthabad, **GOLLALU VITTAL**  
15-07-2023.

I, SAYED TAHER S/o. NAZEER, Degree, Private Employee, shall henceforth be known as **SYED TAHER S/o. SYED NAZEER**, for the purpose of correction of wrong entries occurred in school records due to parental mistake.

Nalgonda, **SAYED TAHER**  
06-07-2023.

I, MOHD MUSHAHID RAZA S/o. SHAIK SHAFIQ, Intermediate Student, shall henceforth be known as **MOHD MUSHAHID RAZA S/o. MOHAMMED SHAFIQ**, for the purpose of correction of wrong entries occurred in school records due to parental mistake.

Panjagutta, **MOHD MUSHAHID RAZA**  
13-07-2023.

I, KISTAIAH CHEGURI S/o. LINGAIAH, 10<sup>th</sup>, Private Employee, shall henceforth be known as **CHEGURI KRISHNA PAL S/o. CHEGURI LINGAIAH**, for the purpose of correction of wrong entries occurred in school records due to parental mistake.

Ibrahimpatanam, **KISTAIAH CHEGURI**  
13-07-2023.

The Notification Relating to Change of Name of Mogilipaka Manoj Jyothirmayee, Published in Part-II of Telangana Extraordinary Gazette with Job No. 96, Issue No. 95, dt. 16-05-2023, is Cancelled and the following is published.

My Daughter, MOGILIPAKA MANOJ JYOTHIRMAYEE, Age 17 Years, Student of Intermediate, shall henceforth be known as **MOGILIPAKA MANOJ NETHRA**, for the purpose of correction of wrong entries occurred in school records due to parental mistake.

Mallajgiri, **M.Y. MANOJ KUMAR**  
18-07-2022. Signature of Parent

The Notification Relating to Change of Name of Dhawath Hemanth Kumar, Published in Part-II of Telangana Extraordinary Gazette with Job No. 96, Issue No. 95, dt. 16-05-2023, is Cancelled and the following is published.

I, DHAWATH HEMANTH KUMAR S/o. DHAWATH RANGAIAH, Bachelor's Degree, Student, shall henceforth be known as **DAVATH HEMANTH KUMAR S/o. DAVATH RANGAIAH**, for the purpose of correction of wrong entries occurred in school records due to parental mistake.

Siddipet, **DHAWATH HEMANTH KUMAR**  
07-07-2023.

The Notification Relating to Change of Name of K. Faizoddin, Published in Part-II of Telangana Extraordinary Gazette with Job No. 758, Issue No. 49, dt. 25-02-2023, is Cancelled and the following is published.

I, K. FAIZODDIN S/o. WALIUDDIN, SSC., MRF Employee, shall henceforth be known as **MD FAIZODDIN S/o. MD WALIUDDIN**, for the purpose of correction of wrong entries occurred in school records due to parental mistake.

Sadasivpet, **K. FAIZODDIN**  
13-07-2023.

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